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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 320/9/HDB/2017
NAME OF THE COMPANY	KSK Mahanadi Power Co. Ltd
NAME OF THE PETITIONER(S)	Tracks & Towers Infratech Pvt
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Co. Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	counsel for petitioner	suryacorporatelawyer@gmail.com 9849866556.	Y. Sury

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai Vihari	ADVOCATE	8978037475	T.V.P. Sai
Mr. B. Bhuvana Chandra Reddy			

ORDER


Learned counsel Mr.Y.Suryanarayana present for Petitioner.

Learned counsel Mr.T.V.P.Sai Vihari representing Mr.B.Bhuvana Chandra Reddy present for Respondent.

Petitioner shall file rejoinder within one failing which it will treated that petitioner has no rejoinder to file.

At request of both sides counsel.

List the matter on 03.04.2018 for hearing before admission.


MEMBER (Judicial)